

on the Table of the House the Oilfields (Regulation and Development) Amendment Bill, 1984 which has been returned by Rajya Sabha with amendments.

**PREVENTION OF DAMAGE TO
PUBLIC PROPERTY BILL**

As passed by Rajya Sabha

SECRETARY-GENERAL : Sir, I also lay on the Table of the House the Prevention of Damage to Public Property Bill, 1984, as passed by Rajya Sabha.

12.15 hrs.

**SUPPLEMENTARY DEMANDS FOR
GRANTS (RAILWAYS), 1983-84**

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) : Sir, I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 1983-84.

**DEMANDS FOR EXCESS GRANTS
(RAILWAYS), 1981-82**

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) : Sir, I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of the Budget (Railways) for 1981-82.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Seventy-eighth Report

SHRI SUNIL MAITRA (Calcutta North East) : Sir, I beg to present the Hundred

and Seventy-eighth Report (Hindi and English versions) of the Public Accounts Committee on Paragraph 4.35(i) of the Report of the Comptroller and Auditor General of India for the year 1980-81, Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes relating to Incorrect Valuation of Unquoted Equity Shares.

12.16 hrs.

**JOINT COMMITTEE ON OFFICES
OF PROFIT**

Eighth Report

SHRI JAMILUR RAHMAN (Kishanganj) : Sir, I beg to present the Eighth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

श्री मनोराम बागड़ी (हिसार) : पंजाब में यह राष्ट्रीय ध्वज लगा करके चलते हैं मिनिस्टर की तरह से, क्या यह भी... (व्यवधान)...

अध्यक्ष महोदय : आप इसको लिखकर दीजिए ।

... (व्यवधान) ** ...

अध्यक्ष महोदय : उनकी असेम्बली बैठी है, उनसे कहिए वहां उठाएं ।

... (व्यवधान) ... **

अध्यक्ष महोदय : असेम्बली में उठाएं । मैं कानून तोड़ने वाला नहीं हूं ।

... (व्यवधान) ** ...

अध्यक्ष महोदय : अगर आप अपने मन में जो